

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-211**  
IB-2413/ND/2019  
New IA/4586/ND/2020

**IN THE MATTER OF:**

M/s Imperial Fasteners

**Vs.**

Solven Power Systems Pvt Ltd

....Applicant

.....Respondent

**SECTION**

U/s 9 IBC code 2016

**Order delivered on 29.10.2020**

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Sushil Agarwal

For the Respondent

: Mr. Abhishek and Mr. Pratyaksh for IT

**ORDER**

In course of hearing, Ld. RP seeks two days' time to bring on record the signed voting sheet of the members of CoC / approved resolution by filing supplementary affidavit. Prayer is allowed. He is directed to file the same within two days from today. **On his request, list the case on 03.11.2020.**

-Sd-

**(K.K. VOHRA)**  
**MEMBER (T)**

-Sd-

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**